

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-84/2003/ 365 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Sri Satya Nath Sarma,
District & Sessions Judge,
Hojai.

Dated Guwahati the nd 22 January, 2025.

Sub: **Casual leave.**

Ref:- Your letter No. DJHj/25/281 dtd. 20.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 24.01.2025, along with station leave permission, with the official vehicle, at own cost, from the morning of 23.01.2025 till the morning of 25.01.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-84/2003/ 365 /A, dated , 22-01-2025

Copy to:

✓ The Project Manager, Gauhati High Court.

sd/-
JT. REGISTRAR (VIGILANCE)

sd/-